

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH AT KOLKATA**

O.A. 227 of 2024 /EZ

In the matter of :

**TRIBUNAL on its own motion :NEWS  
ITEM TITLED TIME BOMB  
BIDHANNAGAR NEW TOWN WASTE  
PILE UP AT DHAPA GOVERNMENT.  
DELAYS ACTION APPEARING IN  
THE TELEGRAPH ONLINE PAPER DT  
15 11 2024**

..... Applicant

-Versus-

The State Of West Bengal & Ors

..... Respondents

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*Paushali Banerjee*

PAUSHALI BANERJEE

Advocate

7A, Kiron Shankar Roy Road

Kolkata-700001.



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EASTERN ZONE BENCH AT KOLKATA**

O.A. 227 of 2024 /EZ

In the matter of :

**TRIBUNAL on its own motion:  
NEWS ITEM TITLED TIME BOMB  
BIDHANNAGAR NEW TOWN  
WASTE PILE UP AT DHAPA  
GOVERNMENT DELAYS ACTION  
APPEARING IN THE TELEGRAPH  
ONLINE PAPER DT 15 11 2024**

..... Applicant

-Versus-

The State Of West Bengal & Ors

..... Respondents

**Affidavit on behalf of the Bidhannagar Municipal Corporation,**

**Respondent no.2**

I, Sujay Sarkar, son of Phanindranath Sarkar, aged about 56 years, by religion- Hindu, by occupation-Service, working for gain as Commissioner at the Bidhannagar Municipal Corporation, FD-415A, Sector-III, Kolkata – 700106 do hereby solemnly affirm and say as follows: -



I know the facts and circumstances of the case. I have been duly authorised by the Bidhannagar Municipal Corporation to affirm this affidavit on its behalf. I do solemnly affirm and say as follows:

- 1) That vide order dated 29/11/24 the Hon'ble Tribunal was pleased to issue notice and direct the Corporation to file counter affidavit in the aforementioned matter.
- 2) That a joint meeting comprising of WBPCB, KMDA, KMC, BMC, NKDA, NDITA, WBSPMG, SUDA, Panihati Municipality and CPCB was held on 21/01/25 details regarding generation of waste and management of waste was discussed. The copy of the minutes of meeting is annexed herewith and marked as Annexure- A.

That the statements made in foregoing paragraphs 1 are true to my knowledge, those made paragraphs nos. 2 are true to my information derived from records which I verily believe to be true and rest are my respectful submissions before this Learned Tribunal.

Prepared in my office

*Ident.*  
*Pankaj Banerjee*  
*Advoc.*  
 Advocate

*Srijay Sankar*

DEPONENT

Solemnly Affirm & Declared  
 Before Me on Identification  
 of Ld. Advocate

*Shyam Narayan Pandey*  
 SHYAM NARAYAN PANDEY  
 NOTARY, GOVT. OF INDIA  
 REGN. NO. 13824/2018



27 JAN 2025

27.1.2025



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(Ministry of Environment, Forest & Climate Change, Govt. of India)  
क्षेत्रीय निदेशालय, कोलकाता  
Regional Directorate, Kolkata



**URGENT NGT MATTER**

Date: 20.01.2025

**MEETING NOTICE**

**Subject: Meeting regarding Hon'ble NGT matter OA No. 227/2024/EZ dated 29.11.2024-Reg.**

A meeting is scheduled to be held on **21<sup>st</sup> January, 2025 (Tuesday) at 4.00 P.M.** at Prof. Nilay Chaudhuri Memorial Conference Hall, 5<sup>th</sup> floor, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107 regarding Hon'ble NGT matter OA No. 227/2024/EZ dated 29.11.2024 regarding News Item titled "**Time bomb: Bidhannagar, New Town Waste pile up at Dhapa; Government delays action**" appearing in The Telegraph newspaper dated 26.11.2024.

Concerned officers from West Bengal Pollution Control Board (WBPCB) and State Urban Development Agency - West Bengal (SUDA) may kindly be deputed to attend the meeting along with the following details;

1. Form IV and Form V of Solid Waste Management Rules, 2016 for
  - a) Kolkata Municipality Corporation (KMC),
  - b) New Town Development Authority (NKDA),
  - c) Bidhan Nagar Municipal Corporation (BMC),
  - d) Nabadiganta Industrial Township Authority (NDITA), and
  - e) Panihati Municipality and
2. Further, information pertaining to Dhapa dumpsite;
  - a) Quantity of waste dumped in the Dhapa dumpsite
  - b) Timelines for completion of Biomining and details regarding disposal of screen products generated from Biomining
  - c) Details of fire incident, if any, at the Dhapa dumpsite in the last three years
  - d) Ground water & ambient air quality monitoring details carried out in and around Dhapa site
  - e) Status of Compliance of Directions issued by CPCB for Biomining and Implementation of Fire control measures

All the concerned officials are requested to kindly make it convenient to attend the meeting along with the requested information.

(M. K. Biswas)  
Regional Director

**To**

1. The Member Secretary, West Bengal Pollution Control Board (WBPCB)
2. The Director, State Urban Development Agency - West Bengal (SUDA)



मुख्यालय/Head Office:  
परिवेश भवन/Parivesh Bhawan,  
पूर्वी अर्जुन नगर/East Arjun Nagar  
दिल्ली/Delhi-110 032  
दूरभाष/Tel: 011-43102030, 22305792  
वेबसाइट/Website: www.cpcb.nic.in

क्षेत्रीय निदेशालय/Regional Directorate:  
502, साउथएंड कॉन्क्लेव/502, Southend Conclave,  
1582, राजडांगा मेन रोड/ 1582, Rajdanga Main Road  
कोलकाता/Kolkata- 700107  
दूरभाष/Tel: 033-2441 4677  
ई-मेल/e-mail: rdkolkata.cpcb@gov.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(Ministry of Environment, Forest & Climate Change, Govt. of India)

क्षेत्रीय निदेशालय, कोलकाता  
Regional Directorate, Kolkata



Date: 22.01.2025

**OFFICE MEMORANDUM**

**Minutes of the Meeting regarding Hon'ble NGT matter OA No. 227/2024/EZ dated 29.11.2024 held on 21.01.2025 at 4.00 PM**

A copy of the Minutes of the Meeting regarding Hon'ble NGT matter OA No. 227/2024/EZ dated 29.11.2024 held on 21.01.2025 at 4.00 PM is forwarded herewith for information and necessary actions, please.

  
(M.K. Biswas)  
Regional Director

**Encl: As above.**

**To:**

1. The Member Secretary, West Bengal Pollution Control Board (WBPCB)
2. The Director, State Urban Development Agency - West Bengal (SUDA)
3. The Municipal Commissioner of, Kolkata Municipal Corporation, (KMC)
4. The Special Secretary, Kolkata Metropolitan Development Authority, (KMDA)
5. The Commissioner, Bidhannagar Municipal Corporation (BMC)
6. The Director, Nabadiganta Industrial Township Authority (NDITA)
7. The Chief Executive Officer, New Town Kolkata Development Authority (NKDA)
8. The Commissioner, Panihati Municipality

**Copy for kind information to:**

1. PS to MS
2. DH-UPC-II



  
(M.K. Biswas)

**मुख्यालय/Head Office:**  
परिवेश भवन/Parivesh Bhawan,  
पूर्वी अर्जुन नगर/East Arjun Nagar  
दिल्ली/Delhi-110 032  
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**क्षेत्रीय निदेशालय/Regional Directorate:**  
502, साउथएंड कॉन्क्लेव/502, Southend Conclave  
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दूरभाष/Tel: 033-2441 4677  
ई-मेल/e-mail: [rdkolkata.cpcb@gov.in](mailto:rdkolkata.cpcb@gov.in)

**Minutes of the Meeting regarding Hon'ble NGT Matter in OA No. 227/2024/EZ dated 29.11.2024**

A meeting was convened on **21<sup>st</sup> January 2025 (Tuesday) at 4:00 PM** in the Prof. Nilay Chaudhuri Memorial Conference Hall, 5th Floor, Southend Conclave, 1582 Rajdanga Main Road, Kolkata-700107. The meeting was held to discuss the Hon'ble NGT matter OA No. 227/2024/EZ dated 29.11.2024, pertaining to the news item titled "Time bomb: Bidhannagar, New Town Waste pile-up at Dhapa; Government delays action" published in *The Telegraph* online edition dated 26.11.2024.

Officials from the following organizations attended the meeting:

- West Bengal Pollution Control Board (WBPCB)
- Kolkata Metropolitan Development Authority (KMDA)
- Kolkata Municipal Corporation (KMC)
- Nabadiganta Industrial Township Authority (NDITA)
- New Town Kolkata Development Authority (NKDA)
- Bidhannagar Municipal Corporation (BMC)
- Panihati Municipality
- West Bengal State NGRBA Program Management Group (WBSPMG)
- State Urban Development Agency – West Bengal (SUDA)

The list of participants is enclosed as **Annexure B**.

Shri M. K. Biswas, Regional Director, CPCB, RD Kolkata, welcomed all attendees and briefed them on the purpose of the meeting, emphasizing the urgency and the short notice under which it was convened. He elaborated on the issues outlined in the NGT order, particularly related to solid waste management facilities and practices followed by the three municipalities (KMC, BMC, Panihati Municipality) and two authorities (NKDA and NDITA).

He requested the concerned officials to provide updated status reports of their respective jurisdiction's municipalities /authorities on the following:

- Quantity of waste generated (TPD)
- Quantity of waste processed (TPD)
- Details of waste processing facilities, including their capacities
- Quantity of waste disposed, mode of disposal, and areas where it is disposed

**Key Discussions:**

Detailed discussions were held regarding the Dhapa dump site and its current condition with respect to the following;

**1. Waste Processing at Dhapa:**

- KMC officials reported that 4500 TPD of solid waste is received at Dhapa, having 60 acres of KMC's land, of which:
  - 1025 TPD is processed:
    - 500 TPD through composting
    - 500 TPD in the C&D plant
    - 5 TPD through BioCNG
    - 20 TPD processed informally (rag-picking, etc.)
  - Dhapa has a biomining facility of 3000 TPD.



- As of July 2024, 15 lakh MT of legacy waste out of an estimated 40 lakh MT (2020) has been biominer (37.5%). However, biominer was halted due to ongoing legal proceedings.

## 2. Leachate Management:

- Leachate from the biominer and biocapped regions is treated in a 300 KLD leachate treatment facility at Dhapa.

## 3. Fire incidents at Dhapa Dump Site:

- The meeting revisited the 2005 Dhapa accident, with KMC officials informing that **no** major fire incidents have occurred since then. They also highlighted the existing fire extinguishing facilities. However, concerns were raised about the continued influx of fresh waste from the five municipalities, emphasizing the need for separate solid waste disposal systems to prevent future incidents.

## 4. New SWM Facilities:

- KMC informed that 73 ha of land have been allotted for a new SWM facility, but progress is delayed due to land-related issues.
- A 500 TPD SWM facility for wet waste and MRF is proposed at Patharghata to handle waste from BMC and NDITA.
- NKDA officials stated that the proposal for integrated SWM facility to handle waste from New Town (Action Areas 1, 2, and 3) UNDER CITIIS-2.0 PROGRAMME has been submitted to NIUA, Delhi.
- As informed by SUDA, Biominer has been started for the legacy waste at Ram Chandrapur, Panihati Municipality.

## 5. Monitoring Data:

- WBPCB officials shared that air quality monitoring is conducted at/near Dhapa, and ground water quality data from various points around the capped region is available with WBPCB.

Based on the discussions and information shared, the following decisions were made:

- A table (**Annexure-A**) summarizing information from the three municipalities and two authorities that send solid waste to the Dhapa dump site was prepared and finalized. This table highlights the lack of, or inadequacies in, solid waste management facilities within these municipalities.
- The New Town Kolkata Development Authority (NKDA) and Nabadiganta Industrial Township Authority (NDITA) were requested to submit Form IV as per the requirements of the *Solid Waste Management Rules, 2016*.
- The Kolkata Municipal Corporation (KMC) was directed to ensure strict compliance with CPCB guidelines dated 27.01.2021, including maintaining detailed records on the disposal and utilization of refuse-derived fuel (RDF), fine earth, and other by products.



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4. All relevant Urban Local Bodies (ULBs) and authorities were urged to address the issue of fresh waste disposal at legacy dump sites and take immediate corrective measures to prevent this ongoing practice.
  5. The West Bengal Pollution Control Board (WBPCB) was asked to provide updated air and groundwater quality monitoring data for the Dhapa region to support environmental assessments.

The meeting ended with thanks to and from the chair.

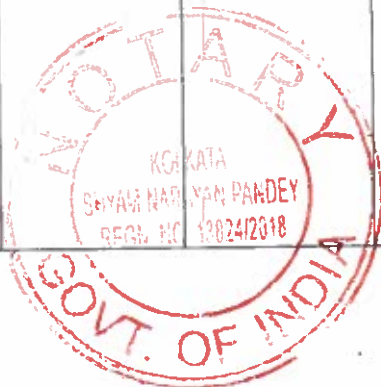
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**Status of per day Collection & Transportation of Fresh Waste of 5 ULBs of West Bengal  
(BMC, KMC, NKDA, NDITA and Panihati Municipality)**

S. No.	Name of the Local Body	Quantity of waste generated (TPD)	Quantity of waste processed (TPD)	Details of waste processing facilities along with their capacity	Quantity of waste disposed (TPD)	Mode of disposal	Area of disposal & proposed activities
1	Bidhan Nagar Municipal Corporation (BMC)	350	0	Bio-CNG (wet) 192.5 TPD & MRF (dry) 157.5 TPD*	350	Landfilling at Dhapa	*Proposed 500 TPD Mechanical Biological Treatment (MBT) facility for wet waste and Material Recovery Facility (MRF) for BMC and NDITA, to be established by KMC at Patharghata, with a targeted completion by January 2027.
2	Panihati Municipality	176	0	Windrow Composting (wet) 96.8 TPD & MRF (dry) 79.2 TPD*	176	Land filling at Dhapa	Dhapa Biomining started for the legacy waste at Ram Chandrapur
3	Kolkata Municipal Corporation (KMC)	4500	1025	500 TPD- Windrow Composting 500 TPD - C&D waste at Patharghata 20 TPD- Recycling in Formal & informal 5 TPD- Bio CNG 100 TPD - MRF along with 10 TPD Plastic waste processing under trial run. Decentralised OWC - 06 nos 1 TPD Thermocol processing plant - under trial run.	4500	Landfilling at Dhapa	Dhapa On 73 Ha KMC's land at Dhapa <b>Proposed projects:</b> 1. 500 TPD Bio CNG compost plant (may be extended upto 750 TPD). 2. 1000 TPD RDF power plant. 3. 600 TPD in vessel composting. 4. 600 TPD Sanitary Landfill to be set up on reclaimed land after bio mining. 5. Augmentation of existing 500 TPD compost plant. 6. 30,000 beds & 2,000 non-bed bio medical waste treatment & disposal facilities.#



S. No.	Name of the Local Body	Quantity of waste generated (TPD)	Quantity of waste processed (TPD)	Details of waste processing facilities along with their capacity	Quantity of waste disposed (TPD)	Mode of disposal	Area of disposal & proposed activities
4	New Town Development Authority (NKDA)	95	5	5 TPD Bio methanation Plant (Since 2022)	90	Land filling at Dhapa	Proposed for Integrated Solid Waste Management Plants under CITIIS- 2.0 Programme at Action Area -I, II & III within Newtown Kolkata
5	Nabadiganta Industrial Township Authority (NDITA)	40	0	-	40	Land filling at Dhapa	*Proposed 500 TPD Mechanical Biological Treatment (MBT) facility for wet waste and Material Recovery Facility (MRF) for BMC and NDITA, to be established by KMC at Patharghata, with a targeted completion by January 2027.

\* Tender to be floated for engagement of agency for setting up of fresh waste processing plant. Preparation of tender document under process  
 # Bio-CNG and windrow compost plant to be set up for remaining wet waste and for remaining dry waste MRF to be set up




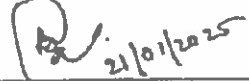
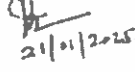



List of participants attended the meeting on 21.01.2025 at 4:00 PM

Central Pollution Control Board  
Regional Directorate, Kolkata

Meeting Regarding Hon'ble NGT matter in OA No. 227/2024/EZ order dated 29.11.2024 held on 21.01.2025 with WBPCB, SUDA, Municipality & KMDA

Attendance Sheet

Sl. No.	Name	Designation	Organisation	Mobile No.	Email Id	Signature
1.	M.K.Biswas	Regional Director	CPCB,RDK	9911001631	mkbiswas.cpcb@nic.in	
2	A. Fouzder	EE, WBPCB	WBPCB.	9434044358	ace2.wbpcb-wb@bangla.gov.in	
3	Rajib Saalhu	CE, SWM	KMDA	8443879213	sdkmda@gmail.com	
4	Bijay Krishna Pat	SE/SWM	KMDA	9432378545	bkrpat.kmda09@gmail.com	
5	Joydeep Mukhopadhyay	EE(U/SWM-I)	KMC	7459602090	j-mukhopadhyay@kmc.gov.in	
6	ATANU KHATUA	SAECC)	KMC	9831545507	atanuk999@gmail.com	



Sl. No.	Name	Designation	Organisation	Mobile No.	Email Id	Signature
7	GAUTAM SARKAR	Executive Engineer (E)	NDITA -	9433476709	info@ndita.org	
8	MD. ANNARUL HAQUE	S.A.E.	NDITA -	9143161070	info@ndita.org	
9	Tarit Paul	SE	NKDA -	9883651629	ep.hda123@gmail.com	
10	Ashutosh Das	EE-SWM	NKDA -	9433487686	ee_swm@nkda.in	
11	SUKHENDU BISHTAS	Sc'B	CPCB-KO	9831056571	sukhendu.cpcb@nic.in	
12	Deepanjana Mukhopadhyay	IT Officer	WDA -	8100492610		 21.01.2025
13	Moumita Mitra	Law officer	SUDA -	7279286197	ngb-udma@gmail.com	 21/01/2025
14	Barun Halder	Executive Engineer	SUDA -	9732638235	bhalder60@gmail.com	 21/01/25
15	Sayani Saha Bantit	JLO	SPM4	9641445672	jlo.wbspng@gmail.com	 21/01/25
16	Dr. Sujay Mitra	Chief Manager - Planning & Monitoring	SUDA -	9433369666	skm.wb.suda@gmail.com	



Sl. No.	Name	Designation	Organisation	Mobile No.	Email Id	Signature
17	DIPANKAR MISTRY	SAE	BMC	8910513160		<i>M</i> 21.01.25
18	Rahul Rakshit	SAE	BMC	7980573581	rahulrakshit1917@gmail.com	<i>R</i> 21.1.25
19	Pallavi Mukherjee	RA	CPCB	8777659731	pallavimukherjee@gmail.com	<i>P</i> 21/1/25
20	Suvenka Dutta	RA	CPCB	9874323420	suvenkadutta.cpcb@supportgov.in	<i>S</i> 21.1.25
21	V. Kiran Kumar	RA	CPCB	9949363437	vaddemkiran@gmail.com	<i>V</i> 21/1/25
22	Awanindra Kumar	Sc-B	CPCB	9163496598	awanindra.cpcb@nic.in	<i>A</i>
23						
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